INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (IBBI)

SUB: REQUEST FOR PROPOSAL FOR ADMINISTRATION OF ONLINE LIMITED

INSOLVENCYEXAMINATION

REF NO. IBBI/ESTT/TENDER/LI EXAM/100

Date: 07.06.2018

CORRIGENDUM - I

In regard to:

CHECK LIST FOR BIDDERS APPLICANT (EMD)

SECTION - I CLAUSE 2 (BID SECURITY / EMD)

SECTION - II CLAUSE 12 (BID SECURITY)

FOLLOWING CORRIGENDUM IS ISSUED REGARDING SUBMISSION OF EMD OF RS.5,00,000 (RS. FIVE LAKH) IN THE FORM OF DEMAND DRAFT / BANK GUARANTEE:-

"SERVICE PROVIDERS WHO ARE REGISTERED WITH NSIC AS SSI UNIT AND HAVE VALID CERTIFICATE FROM NSIC ARE EXEMPTED FOR SUBMISSION OF EMD. A COPY OF THE VALID CERTIFICATE FROM NSIC MUST BE ATTACHED WITH THE TENDER DOCUMENT."

Sd/-

(RAMESHWAR DHARIWAL) CHIEF GENERAL MANAGER

Place: New Delhi

Date: 07.06.2018